

the Prime Minister of Singapore, the Crown Prince of Jordan, the President of Afghanistan, the President of Mozambique, the President of Bangladesh, the King of Nepal, the President of Kenya, the Chairman of the PLO, the President of Angola, the Prime Minister of the Netherlands, the Governor General of Mauritius, the Prime Minister of the People's Republic of Kampuchea, the President of SWAPO, President Gorbachev, the President of the Maldives, the Prime Minister of Malta, the General Secretary of the Communist Party of Vietnam, the President of France, and the Prime Minister of Australia.

51. Ahead of us lie exacting challenges and exciting opportunities. You are the repositories of the people's will. In you vests the responsibility of realising the people's dream. We are launched upon one of the greatest essays in social transformation ever undertaken in the history of humankind. The task is so great, and sometimes so daunting, that we are often overwhelmed by how much more needs to be done. We sometimes tend to belittle how much has already been achieved. A balanced perspective is needed. There has been more growth, more social justice in the last 40 years than in the several preceding centuries. Our people are being liberated from the shackles of poverty. The pace needs to be accelerated. Our youth are being offered vistas of expanding opportunity. These vistas need to be broadened even more rapidly. Centuries of social oppression and discrimination are being ended. The process needs to be pushed forward even quicker. We will succeed, and succeed soon, because we build on firm principles, principles bequeathed to us by our millennial civilisation, principles steeled in the furnace of the freedom struggle, principles tried and tested in four decades of nation building. So long as we remain true to these principles, true to our priorities and true to our goals, the new India will emerge from this transition and fulfil its destiny.

**JAI HIND**

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13.0 1/2 hrs.

## OBITUARY REFERENCES

[*English*]

MR. SPEAKER: Honourable Members, as you are aware, Emperor Hirohito of Japan passed away on 7 January, 1989. He commanded amongst his people reverence and affection and this is matched by their grief at his passing away. He guided Japan to become one of the great economic and technological powers of our times. He was a scientist and a scholar, and maintained, until the end, a deep interest in study and research in the field of marine biology. The welfare of his people was close to his heart. During his reign Indo-Japan relations developed happily.

I take this opportunity of reiterating our condolences to the Government, to the people of Japan and also to the family of late Emperor Hirohito. We hope and pray that his family and his people will have the strength to bear their loss with fortitude.

It is also my sad duty to inform the House of the demise of three of our former colleagues, namely, Sarvashri Virdha Ram Phulwariya, Ratanlal Brahman and Chapala Kanta Bhattacharya.

Shri Virdha Ram Phulwariya was a member of the Seventh Lok Sabha representing Jalore constituency of Rajasthan during 1980-84. Earlier, he had been a member of the Rajasthan Legislative Assembly during 1962-77.

An agriculturist by profession, Shri Phulwariya was a well known social worker and served as member of the Bhinmal Municipality during 1952-65.

He took keen interest in the eradication of untouchability and casteism and worked untringly for the removal of illiteracy and poverty.

Shri Phulwariya passed away at Bhin-

mal, Rajasthan, on 16 December, 1988.

Shri Ratanlal Brahman was a member of the Fifth Lok Sabha representing Darjeeling constituency of West Bengal during 1971-77. Earlier, he had been a member of the West Bengal Legislative Assembly during 1946-52.

A well known political worker, Shri Brahman served as Commissioner, Darjeeling Municipality.

An active trade unionist, he was associated with several trade unions in various capacities.

Shri Brahman passed away at Vijaywada—Andhra Pradesh—on 4 January, 1989 at the age of 89.

Shri Chapala Kanta Bhattacharya was a member of the Second, Third and Fourth Lok Sabha (1957-70) representing West Dinajpur and Raiganj constituencies of West Bengal respectively.

A renowned journalist, Shri Bhattacharya was associated with several journalist organisations in various capacities. He was Editor, Anand Bazar Patrika and Editor-in-Chief of the Janasevak, Calcutta.

A man of deep erudition, he served as Dean of the Faculty of Journalism, Calcutta University, and was Vice-President of the Sanskrit Sahitya Parishad, Calcutta. A prolific writer, he had several books in English and Bengali to his credit.

A widely travelled person, he evinced deep interest in Sanskrit and Bengali literature. He undertook researches in History, Archaeology and political movements.

An able parliamentarian, Shri Bhattacharya took keen interest in the proceedings of the House and made valuable contributions thereto.

Shri Bhattacharya passed away on 16 January, 1989 at Calcutta at the age of 88.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while to express its sorrow.

*The Members then stood in silence for a short while.*

13.04 hrs.

#### PAPERS LAID ON THE TABLE

[English]

#### **Proclamation issued by President revoking the proclamation in relation to States of Mizoram, Nagaland and Tamil Nadu**

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): I beg to lay on the Table a copy each of the following Proclamations (Hindi and English versions) under article 356 (3) of the Constitution:—

(i) Proclamation dated the 24th January, 1989 issued by the President under Clause (2) of article 356 of the constitution revoking the Proclamation issued by him on the 7th September, 1988 in relation to the State of Mizoram, published in Notification No. G.S.R. 53 (E) in Gazette of India dated the 24th January, 1989. [Placed in Library. See No. LT—7208/89]

(ii) Proclamation dated the 25th January, 1989 issued by the President under Clause (2) of article 356 of the Constitution revoking the Proclamation issued by him on the 7th August, 1988 in relation to the State of Nagaland, published in Notification No. G.S.R. 55(E) in Gazette of India dated the 25th January, 1988. [Placed in Library. See No. LT—7209/89]